

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:107

ANSWERED ON:22.11.2011

ALLOCATION OF FOODGRAINS

Argal Shri Ashok;Dhurve Jyoti;Naranbhai Shri Kachhadia;Siddeswara Shri Gowdar Mallikarjunappa;Singh Dr. Raghuvansh Prasad;Tagore Shri Manicka

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has reduced/rationalised the quota of foodgrains provided to the States;
- (b) if so, the details thereof alongwith the monthly quota of foodgrains, total quantum of foodgrains allocated, lifted and distributed during each of the last three years and the current year, State-wise including Bihar, Gujarat, Madhya Pradesh and Tamil Nadu and category-wise;
- (c) whether requests/representations have been received from the States for restoration/increase in their quota of foodgrains; and
- (d) if so, the details thereof and the reaction of the Government thereto, State-wise and category-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Under the Targeted Public Distribution System (TPDS), allocation of foodgrains is made on the basis of 1993-94 poverty estimates of Planning Commission and March 2000 population estimates of Registrar General of India or the number of families actually identified and ration cards issued by the States/Union Territories (UTs), whichever is less. Accordingly, allocation of foodgrains is made to States/UTs@ 35 kg. per family per month for all accepted number of 6.52 crore Below Poverty Line (BPL) families, including Antyodaya Anna Yojana (AAY) families in the country.No reduction has been made in the allocation of foodgrains for BPL families.

Allocations of foodgrains for Above Poverty Line (APL) families are made depending upon availability of foodgrain stocks in the Central Pool and past offtake by the States/UTs. Keeping in view the then lower stocks, allocation of wheat and rice for APL category was rationalized with effect from June 2006 and April 2007 respectively on the basis of its past offtake by States/UTs. Presently, the allocations of foodgrains range between 15 kg and 35 kg per family per month in different States/UTs, including Bihar, Gujarat, Madhya Pradesh and Tamil Nadu. The State-wise and category-wise details of the allocation and offtake of foodgrains made under TPDS during last three years and current year are at Annex-I-IV. As per joint responsibility of TPDS operations, while allocations of food grains are made by the Central Government, responsibility for its lifting and further distribution to the targeted beneficiaries lies with the State Governments and UT Administrations.

(c)&(d): Requests are received from States/UTs for restoration/enhancement/additional allocation of foodgrains. Taking into consideration the requests made by various States/UTs and stock available in the Central Pool, additional allocations have been made to the States/UTs during 2009-10, 2010-11 and 2011-12 for BPL/APL families as under:-

- i. 36.08 lakh tons of foodgrains in January 2010 at MSP based/derived prices for distribution to AAY/BPL/APL families for two months.
- ii. 30.66 lakh tons of foodgrains in May 2010 for BPL/AAY/APL families @ Rs.8.45 per kg for wheat and Rs.11.85 per kg for rice.
- iii. 27.41 lakh tons of foodgrains in August 2010 to ensure a minimum of 15kg of foodgrains per family per month to 21 States/UTs where it was less than that quantity.
- iv. 3.65 lakh tons of foodgrains in August 2010 to ensure 35 kg of foodgrains per family per month in 4 NE States, Sikkim and 2 hilly States where it was less than that quantity.
- v. 25.00 lakh tons of foodgrains for BPL families at BPL prices to all States/UTs in September, 2010.
- vi. 25.00 lakh tons of foodgrains for BPL families at BPL prices to all States/UTs in January 2011
- vii. 25.00 lakh tons of foodgrains in January 2011 for APL families @ Rs.8.45 per kg for wheat and Rs.11.85 per kg for rice.
- viii. 50.00 lakh tons of foodgrains for BPL families at BPL prices to all States/UTs in May 2011.

ix. 50.00 lakh tons of foodgrains allocated on 30.6.2011 raising thereby monthly allocation of foodgrains for APL families to 15 kg per family per month from June 2011 to March 2012 in 20 States/UTs and 35 kg per family per month in 4 NE States, Sikkim and 2 hilly States of Himachal Pradesh and Uttarakhand where allocations was less than that quantity.

x. 23.67 lakh tons of foodgrains allocated for 174 poorest/backward districts in 27 States during July to October 2011.

The State-wise details of the special adhoc additional allocations of foodgrains (rice & wheat) made are at Annex-V & VI.